

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.**

**Notification.**

Dated Shillong, the 31<sup>st</sup> October, 2018.

No. LJ (A) 28/2001/309— The Governor of Meghalaya is pleased to appoint Shri Jan Khyndiah as Vice-Chairman of Meghalaya State Law Commission under “Category B” with facilities contained in the Finance Departments letter No. FEM.44/2003/Pt.II/157, dt 17.09.2010 with effect from the date of joining and until further orders.

  
(W. Khyllap)

Secretary to the Govt. of Meghalaya,  
Law Department.

Memo No. LJ (A) 28/2001/309 -A,  
Copy to:-

Dated Shillong, the 31<sup>st</sup> October, 2018.

1. The Private Secretary to the Chief Minister of Meghalaya, Shillong.
2. The Private Secretary to the Deputy Chief Minister, Government of Meghalaya.
3. The Private Secretary to the Minister of Law, Government of Meghalaya.
4. The Principal Secretary to the Government of Meghalaya, Personnel & AR Department.
5. The Principal Secretary to the Government of Meghalaya, Finance Department (Consulted I/D No. FM 1294/18 dt. 08.10.2018)
6. The Advocate General of Meghalaya, High Court of Meghalaya, Shillong.
7. The Accountant General (A & E), Meghalaya, Shillong -793001.
8. The Secretary, Meghalaya State Law Commission
9. The Under Secretary to the Government of Meghalaya, Chief Minister's Secretariat
10. Shri. Jan Khyndiah, Vice-Chairman, Meghalaya State Law Commission.
11. The Secretaries, Shillong Bar Association/ Tura Bar Association/ Jowai Bar Association.
12. SAD (Account) Department/Nazarat Department.
13. The Director of Printing & Stationery, Meghalaya for publication of the notification in the next issue of the gazette of Meghalaya.
14. The Treasury Officer, Shillong North/South Treasury.
15. DEO, Law Department.
16. Guard file.

By order etc.,

  
Secretary to the Govt. of Meghalaya,  
Law Department.

....